

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Hyderabad ‘ A ‘ Bench, Hyderabad**  
*(Through Video Conferencing)*  
**Before Smt. P. Madhavi Devi, Judicial Member**  
**AND**  
**Shri A. Mohan Alankamony, Accountant Member**

ITA No.288/Hyd/2017		
Assessment Year: 2012-13		
M/s. Cyient Ltd (formerly Infotech Enterprises Ltd) Hyderabad PAN:AAACI4487J	Vs.	Dy. Commissioner of Income Tax, Circle 1(2) Hyderabad
(Appellant)		(Respondent)
Assessee by:	Sri None	
Revenue by:	Sri Y.V.S.T. Sai, CIT-DR	
Date of hearing:	09/12/2020	
Date of pronouncement:	10/12/2020	

**ORDER**

**Per A. Mohan Alankamony, A.M.**

This is assessee's appeal for the A.Y 2012-13 against the draft assessment order of the Dy.CIT, Circle 1(2) and the assessment order passed u/s 143(3) r.w.s 144C of the I.T. Act Hyderabad, dated 13-12-2016.

2. At the outset, the Ld. AR submitted before us that the assessee does not want to pursue the appeal as it has already availed the benefit of "vivad se vishwas" scheme wherein its application was accepted. Therefore, consequent to the same, the assessee desires to withdraw the appeal before the Tribunal. Hence it was pleaded, that the appeal of the assessee may be treated as withdrawn.

3. The Ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assessee and its Ld. AR, we hereby allow the appeal of the assessee to be withdrawn. We also make it clear that the assessee shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeal, if the application with respect to Vivad se Vishwas scheme is rejected.

5. In the result, appeal of assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 10<sup>th</sup> December, 2020.

<b>Sd/-</b> <b>(P. MADHAVI DEVI)</b> <b>JUDICIAL MEMBER</b>	<b>Sd/-</b> <b>(A. MOHAN ALANKAMONY)</b> <b>ACCOUNTANT MEMBER</b>
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Hyderabad, dated 10<sup>th</sup> December, 2020.

**Vinodan/sps**

Copy to:

- 1 Cyient Ltd, 4<sup>th</sup> Floor, A Wing, Plot No.11, Software Units Layout, Infocity, Madhapur, Hyderabad 500082
- 2 Dy. CIT, Circle 1(2) IT Towers, Masab Tank, Hyderabad 500004
- 3 Jt. Commissioner of Income Tax (Transfer Pricing) Hyderabad
- 4 DRP -1, Bengaluru
- 5 The DR, .ITAT Hyderabad
- 6 Guard File

*By Order*